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Office Notes, Office Memorandum, of
Coram, Appearances, Tribunal's Orders
of Directions and Registrar's Orders

Tribunal's Orders

22-3-88

Heard Mr. B. Marlapalle,
Advocate for the applicant,
on the question of admission
of the application.
The matter is adjourned to
tomorrow for orders.

B. C. Gadgil
(B.C. GADGIL)
V.C.

(P. SRINIVASAN)
Member (A)

Dated 23/3/88

Judgment pronounced and
the application is summarily rejected.

B. C. Gadgil
(B.C. Gadgil)
V.C.

P. Srinivasan
(P. Srinivasan)

Received Copy of Judgement

[Signature]

Jt. Secretary

Dr. 24.3.88

A. I. A. of NGO'S
of Ordnance & Clothing Fys,
A. F. K. Branch,
Pune-411 003.